

(1872) 12 CAL CK 0006

Calcutta High Court

Case No: None

Mothoormohun Roy

APPELLANT

Vs

Jadoomoney Dossee
and Another

RESPONDENT

Date of Decision: Dec. 11, 1872

Judgement

Macpherson, J.

Held that the Court had no jurisdiction to entertain the case. The suit was accordingly dismissed, but without costs.